

November 1971 under the Chairmanship of Lt. Governor consisting of both officials and non-officials and one of the functions of which is enlisting peoples participation in civil defence preparedness.

(b) For purposes of civil defence Delhi has been divided into 17 zones each under the charge of a Sub-Divisional Magistrate. These officers are responsible for implementing civil defence measures in various sectors and enlisting public cooperation for this purpose. The Director and the Controller of Civil Defence also meet various groups of people from time to time with a view to enlisting their cooperation in the implementation of civil defence measures. The Citizen's Council has also set up a sub-committee especially for enlisting peoples participation in civil defence.

Delhi Citizens Council

472. SHRI SHASHI BHUSHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Delhi Citizens Council has been set up under the chairmanship of the Lt. Governor of Delhi ;

(b) if so, the composition and functions of the Council : and

(c) the financial arrangements made by Government to meet the expenses on the Council ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT) : (a) and (b). A copy of the notification issued by the Delhi Administration showing the composition and functions of the Council is placed on the Table of the House. [Placed in Library Sec No. LT-1006/71]

(c) The Delhi Administration will meet the expenses on the Council as approved by the Lieutenant Governor.

Murder of a worker of Jay Engineering Works. at Jadavpur (West Bengal)

473. SHRI KRISHNA CHANDRA HALDER : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Shri Jamuna Thakur, a worker of the Jay Engineering Works, was brutally killed by bullets fired by the anti-social element on the 6th October, 1971 inside the factory quarters at Jadavpur, 24 Parganas (West Bengal) ;

(b) if so, whether any steps have been taken by Government to apprehend the assailants; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) to (c). According to the information received from the Government of West Bengal, on October 6, 1971, Sri Jamuna Thakur, a worker of Jay Engineering works, was hit by a stray bullet inside his house and the incident was equal to a violent inter-party clash which took place in that area. He was removed to M.R. Bangur Hospital, where he was declared dead. A case under section 302 I.P.C. was started in Jadavpur P.S. and is under investigation.

#### Under-utilisation of Industrial Capacity in Private and Public Sectors

474. SHRI RAMKANWAR : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government's attention has been invited to the report appearing in the *Economic Times* of the 5th September, 1971 regarding the under-utilisation of industrial capacity :

(b) the extent of under-utilisation of industrial capacity in the country in both private and public sectors ;

(c) whether Government have made any investigation as to the various factors responsible for under utilisation of the industrial capacity in the country; and

(d) whether any steps are being taken or have been taken to ensure full utilisation of the industrial capacity ?

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) Yes, Sir!

(b) A statement is placed on the Table of House. [Placed in Library. See No. L.T-1007/71]

(c) and (d) : The factors that are responsible for under-utilisation of installed capacities vary from industry to industry. The problems of individual industries where capacity is under-utilised are constantly engaging the attention of Government and whatever steps are feasible are being taken to facilitate the fuller use of the installed capacities in various industries. The following are some of the steps taken :—

i) Import of raw materials and components required by industry has been significantly liberalised. In particular, the import of steel has been permitted on a very liberal basis.

ii) Various development programmes have been reviewed with a view to reviving the demand of capital goods to the extent possible.

iii) Industrial undertakings have been permitted to diversify their production for the manufacture of new articles to the extent of 25% of the licensed capacity without the formality of obtaining an industrial licence, subject to certain conditions. This relaxation has been continued even under the modified licensing policy, with such changes as have been found necessary.

iv) The advances by scheduled commercial banks to manufacturing units have been stepped up.

प्रशासनिक सुधार विभाग द्वारा  
प्रस्तुत रिपोर्ट

475. श्री बटल विहारी बाबूपेती :

यथा यह मंत्री यह बताने की हृषा करेंगे कि :

(क) प्रशासन सुधार आयोग ने सरकार को अब तक कुल कितने प्रतिवेदन प्रस्तुत किए हैं तथा उनमें से कितनों पर निर्णय किए गए हैं और वेष्ट प्रतिवेदनों पर कब तक निर्णय किए जायेंगे ; और

(ल) किए गए निर्णयों का व्यौरा यथा है ?

यह मंत्रालय और कार्मिक विभाग में राज्य मंत्री (श्री राम निवास मिश्न) :

(क) और (ल) प्रशासनिक सुधार आयोग ने 30 प्रतिवेदन प्रस्तुत किये थे ।

निम्नलिखित 8 प्रतिवेदनों में निहित सिफारिशों पर किए गए निर्णयों तथा उन निर्णयों की अभियुक्त की अवस्था का एक विवरण 31 जुलाई 1970 को सभा पट्टल पर रखा गया था :—

1 नागरिकों की शिकायतों के निवारण की समस्याएँ

2 योजना तंत्र (अन्तर्राष्ट्रीय रिपोर्ट)

3 योजना तंत्र (अन्तर्राष्ट्रीय रिपोर्ट)

4 सरकारी उपक्रम

5 वित्त लेना और लेना परीका

6 आर्थिक प्रशासन

7 केन्द्रीय प्रत्यक्ष कर प्रशासन

8 भारत सरकार का संगठन-तंत्र और उसकी अविभिन्नता

उस सभय ही योजना तंत्र सम्बन्धी अन्तर्राष्ट्रीय प्रतिवेदन की सभी सिफारिशों पर निर्णय कर लिये गये थे और उनकी अभियुक्त कर दी गई थी । एक ऐसा ही असत्य विषयमें